

in depth of the approach and programmes of flood control measures and evolve a coordinated integrated and scientific approach to the flood control problem. The Commission submitted its detailed report to the Government in March, 1980 wherein they covered the entire gamut of flood control programme and made as many as 207 recommendations. The Ministry of Irrigation set up a Committee to evolve suitable guidelines for implementation of the recommendations in consultation with State Governments. These guidelines were finalised and sent to all the concerned States in September, 1981 for implementation and are under the various stages of consideration/action with the State authorities.

Since the launching of the National programme of Flood control in 1954, an amount of about Rs. 976 crores was spent on the programme till the beginning of the Sixth Five Year Plan (March 1980) providing reasonable degree of protection to an area of about 11 million hectares. In view of importance of the programme, the Planning Commission has approved an outlay of Rs. 1045 crores in the Sixth Five Year Plan, for flood protection works.

(b) In view of the above, the question does not arise.

Financial assistance to Madhya Pradesh for Rural Road Development Schemes

35. DR. VASANT KUMAR PANDIT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government have granted financial assistance to the extent of Rs. 18 crores to M.P. State to complete the Schemes of Rural Road Development for 1982-83;

(b) if so, the number of villages connected under the Rural Road Development Scheme during 1981-82

and the number of schemes with the number of villages to be completed in 1982-83;

(c) which particular rural village road projects were undertaken under the scheme in the Districts of Rajgarh, Guna and Vidisha of Madhya Pradesh during 1982-83 and the Schemes planned to be undertaken during 1983-84 and 1984-85; and

(d) the number of villages connected by rural all-weather roads in 1981 and plan targets for Rajgarh, Guna and Vidisha with number of villages to be connected during 1982 and 1983?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) No, Sir. The rural roads programme forms part of the minimum needs programme (MNP) for which outlays are provided in the plans of the States/Union Territories. No financial assistance is granted by the Central Government for this purpose to the States/Union Territories.

(b) and (c). Questions do not arise.

(d) District-wise information regarding targets and achievements is not maintained by the Ministry.

Position of ASIAD Projects

36. SHRI KAMAL NATH: Will the Minister of SPORTS be pleased to state:

(a) whether all the projects for Asiad'82 have since been completed;

(b) if not, which projects are lagging behind and reasons therefor; and

(c) have any projects been abandoned?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND OF THE DEPARTMENT OF SPORTS (SHRI BUTA SINGH): (a) and (b), 8 new stadia/halls are being constructed and 9 existing stadia are being renovated to provide the necessary facilities for holding different events for Asiad'82 at Delhi/New Delhi. All these projects have either been completed or are nearing completion and will be ready in all respects in time for the Asian Games, 1982.

The construction of flyovers, over-bridges, electrification of ring railway, hotels etc., which have also been undertaken by the concerned agencies, form part of their normal development programmes. These projects have been advanced so that their benefit is available also during the Asian Games, 1982.

(c) No, Sir.

Vacation of private godowns by FCI in Rajasthan

37. SHRI KRISHNA KUMAR GOYAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Food Corporation of India had taken a decision to vacate godowns in Rajasthan and simultaneously constructed godowns of its own in Punjab and Haryana;

(b) whether it was a fact that the vacation of private godowns had rendered the parties in debt;

(c) whether the Food Corporation of India's move to vacate godowns had also affected employment in rural areas;

(d) whether the decision to vacate the godowns would be reconsidered; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) The Food Corporation of India decided to vacate such of the godowns hired from private parties under Agricultural Refinance Development Corporation scheme as were no longer required after the expiry of the guarantee period. Independently of this, the Corporation has constructed/is constructing its own godowns in Punjab and Haryana pursuant to a planned programme.

(b) Hiring of godowns under the scheme was governed by mutual agreement for a specified period. It is not binding on Food Corporation of India to retain the godowns after the guarantee period is over.

(c) The Food Corporation of India does not employ rural labour for their operations in these godowns. After vacation of the godowns, the Corporation's staff is deployed elsewhere.

(d) and (e). The decision to vacate or retain the godowns under the ARDC scheme is and would be guided by the terms of the agreement between the parties and the Corporation's requirements at a given place.

तिलहन उत्पादक सहकारी समितियां

38. श्री कुम्भा राम शर्मा: क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या किसी राज्य में तिलहन उत्पादक सहकारी समितियों के किसी भी निकाय की स्थापना की गई है ; और

(ख) यदि नहीं, तो उसके क्या कारण हैं ?